

ITEM NO.25  
SECTION X

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Writ Petition(s) (Civil) No(s). 1140/2020

ASHWANI KUMAR AWASTHY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 11-12-2020 This petition was called on for hearing today.

For Petitioner(s)

Ms. Kritika Agrawal, AOR

For Respondent(s)

Mr. Rajesh K. Singh, Adv.  
Mr. Arvind Kumar Sharma, AOR  
Mr. Sandeep Kumar Jha, AOR  
Mr. Vinod Sharma, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Four weeks' time is granted to respondent Nos.1 to 3 for filing counter affidavit.

List again on 20.1.2021.

ANIL LAXMAN PANSARE  
Registrar